



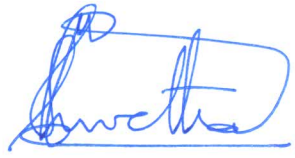
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NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/69/2016  
NAME OF THE PETITIONER(S) : IVCRL Assits & Holdings Ltd & Another  
NAME OF THE RESPONDENT(S) : Chennai Water Desalination Ltd & 6 Others  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	PRAVARSHINI for PROMOD NAIR	COUNSEL FOR RESPONDENTS No. 2 to 6	
2.	Archana for Thaniyambale Kannan	Counsel for Petitioner	
3.	For TK Bhaskar Swetha Vasudevan	Counsel for 7 <sup>th</sup> Respondent	

**ORDER**

Ms Archana, counsel for petitioner present. Ms Pravashini, counsel representing R2 to R6 present. Ms Swetha Vasudevan, counsel for R7 present. Both the parties stated that talks for settlement are at a final stage and sought some time for reporting the final outcome of the talks. Time extended at their request. Put up on 30.03.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)